

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1188**  
ANSWERED ON 09<sup>TH</sup> FEBRUARY, 2017

**ROAD MARKING AND SIGNAGE**

1188. SHRI A. ARUNMOZHITHEVAN:  
SHRI V. ELUMALAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) whether the National Highway Authority of India (NHAI) has constituted/proposed to constitute a committee to deal with the issues of fading road markings and signage across all the National Highways (NHs) of the country;
- (b) if so, the details and major recommendations thereof;
- (c) whether the Government proposes to install two lac new and improved road signage across the existing NHs to improve road safety;
- (d) if so, the details thereof along with the time by which the said signages are likely to be installed;
- (e) whether the Government proposes to alter the road building contracts to make builders liable for deterioration in road markings, test paint quality in real world conditions instead of labs and tougher tests for driving licenses to illuminate motorists about the meaning of road signs; and
- (f) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) National Highways Authority of India has constituted a Committee under the chairmanship of Director, IAHE (Indian Academy of Highway Engineers) to consider appropriate practices and advise performance parameters for undertaking paintings /markings for Highways.

(b) to (f) The Report of the Committee is awaited.

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